

**Theft of Imported Iron from Ordnance Factory Muradnagar**

9650. SHRI HARISH RAWAT: Will the Minister of DEFENCE be pleased to state:

(a) whether imported iron worth lakhs of rupees was seized while it was being stolen from the Ordnance Factory, Muradnagar on 9 March, 1987; and

(b) if so, the action taken against the persons found guilty in this respect?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) and (b). On 9.3.1987, two trucks of a contractor of Muradnagar were apprehended while going out of the gate of Ordnance Factory, Muradnagar. 70 Kgs. of iron scrap and 1101 Kgs. (220 pieces) of pig iron valued at about Rs. 4000 were found by security staff concealed beneath waste sand of foundry being carried in the trucks. On the same day a truck of another contractor who had been awarded contract of breaking of runner cups was, on surprise check, found to be loaded with unauthorised material weighing 142 Kgs and the material was got unloaded at the loading site itself.

The contracts of the two contractors have been terminated and a Board of Inquiry has been asked to investigate into the cases to fix responsibility for taking action against those found guilty.

**Master Plan for Development of Tourist Places in U.P.**

9651. SHRI HARISH RAWAT: Will the Minister of TOURISM be pleased to state:

(a) whether the Ministry has given a proposal to the Uttar Pradesh Government for the preparation of a Master Plan for the development of various tourist centres in the State and to maintain coordination between them; and

(b) if so, the details thereof?

THE MINISTER OF TOURISM (MUFTI MOHD. SYED): (a) No, Sir.

(b) Does not arise.

**Railway Card Pass Facilities to Widows of Freedom Fighters**

9652. SHRI VIJAY KUMAR YADAV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have issued a railway card pass to each freedom fighter valid for one year for 'Bharat Darshan';

(b) whether it is a fact that similar facility has not been provided to those widows of freedom fighters who are receiving Swatantrata Sainik Samman Pension from Union Government; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI): (a) Facility of granting free first class complimentary railway card pass valid for one year has been extended to the freedom fighters drawing freedom fighters' pension from the Central Revenues for a period of one year from 19.11.1986.

(b) and (c). The free travel facility was extended to the freedom fighters, with a view to give an opportunity to visit places of their choice in India for whose freedom they fought. Widows of freedom fighters are not covered under the scheme.

**Memorial to Freedom fighters at the Location of Bal Bhavan, Delhi**

9653. SHRI VIJAY KUMAR YADAV: Will the Minister of HOME AFFAIRS be pleased to state: